

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3762  
TO BE ANSWERED ON 17<sup>TH</sup> MARCH, 2020**

**STORAGE CAPACITY CREATED UNDER PEG SCHEME**

**3762. SHRI SUNIL BABURAO MENDHE:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

**(a) the total storage capacity created under Private Entrepreneurs Guarantee (PEG) Scheme since the year 2014-15 especially in Maharashtra, the district-wise details thereof;**

**(b) the number of private godowns taken on rent in Maharashtra, district-wise;**

**(c) the number of Government and private godowns constructed in Maharashtra since 2014-15, district-wise;**

**(d) the quantum of foodgrains damaged yearly due to shortage of godowns; and**

**(e) whether the Government is likely to make available funds for it separately?**

**A N S W E R**

**MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

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**(a) to (c): Details of total storage capacity created under Private Entrepreneurs Guarantee (PEG) Scheme since the year 2014-15 including Maharashtra is at Annexure.**

**District-wise capacity created under PEG Scheme since the year 2014-15 in Maharashtra is as under:**

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Sr. No.	FCI District	Revenue District	Name of Godown	Capacity (In MT)	Date of taken over
1	Manmad	Jalna	MSWC Jalna	4950	May'14
2	Pune	Satara	MSWC Satara	15000	Dec'14
3	Pune	Kurduwadi	MSWC Kurduwadi	10000	Dec'14
4	Manmad	Aurangabad	CWC PPP Aurangabad	25000	Dec'15

10 godowns have been taken on rent in Maharashtra from Private parties by Food Corporation of India (FCI) under PEG scheme from 2010. District-wise details are as under:

Sl. No.	FCI District	Revenue District	Location	Capacity (in MT)
1	Pune	Latur	Latur	10000
2	Pune	Osmanabad	Osmanabad	40000
3	Pune	Beed	Parli Vajjnath	17500
4	Manmad	Parbhani	Parbhani	30000
5	Nagpur	Buldhana	Khamgaon	35000
6	Manmad	Jalgaon	Jalgaon	13000
7	Pune	Pune	Baramati	10000
8	Nagpur	Washim	Washim	30000
9	Nagpur	Amravati	Badnera	25000
10	Manmad	Aurangabad	Aurangabad	25000

(d) & (e): No damage is directly attributed to shortage of godowns.

Grain available with FCI is preserved scientifically. FCI stores/handles large quantities of foodgrains over long periods. Out of these Stocks, a negligible quantity become non-issuable due to various reasons like natural calamities, transit damages etc.

Depending on requirement in specific areas and for modernization of the storage facilities, the Government implements following schemes for creation of storage facilities for Central Pool stocks in the country:

- i. **Private Entrepreneurs Guarantee (PEG) Scheme:** Under this Scheme, formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by FCI. As on 31.01.2020, a total capacity of 143.63 LMT has been created. Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies.

- ii. **Central Sector Scheme (erstwhile Plan Scheme):** This scheme is implemented in the North Eastern States along with a few other States. Funds from annual budgetary allocation are released by the Government of India to FCI and also to the State Governments for construction of godowns. A total capacity of 1,84,175 MT has been completed by FCI and State Governments during the 12<sup>th</sup> Five Year Plan (2012-17). This scheme has been extended from 01.04.2017 to 31.03.2022. A capacity of 51,925 MT has been created by FCI & State Governments from 01.04.2017 to 31.01.2020.
- iii. **Construction of Steel Silos:** In addition to conventional godowns, Government of India in the year 2016 has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. As on 31.01.2020, steel silos of 7.25 LMT capacity have been created under this action plan. In case of construction of silos under Non-Viability Gap Funding (non-VGF), no investment is made by the Government/FCI and only monthly rentals as per accepted bid are paid. While, in case of silos under Viability Gap Funding (VGF-National Institution for Transforming India [NITI Aayog]) model, the grant is provided by Government to the private party for locations where land is provided by FCI. As on 31.01.2020, the grant has been required for only one location at Kotkapura (Punjab). In case of VGF silos (Department of Economic Affairs model) the land is purchased by concessionaire and is transferred to FCI for which the land cost is paid by the Government from the Budgetary allocation, as on 31.01.2020, only two locations i.e. Kaimur and Buxar are covered under this model.
- iv. **Cover and Plinth (CAP) hiring scheme:** Government of India has approved a Scheme for construction of 90 LMT of CAP in PPP mode as temporary storage facilities for accommodating the wheat stocks for Rabi Marketing Season (RMS) 2020-21. Under this scheme no funds are allocated by the Government for construction of CAP.

In addition, godowns are hired by FCI under Private Warehousing Scheme (PWS) to address immediate/urgent requirement of storage space. Godowns under PWS can be hired after hiring all the capacity available with CWC/State Warehousing Corporations (SWCs)/State Agencies/PEG capacity available.

**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE UNSTARRED QUESTION NO.3762 FOR ANSWER ON 17.03.2020 IN THE LOK SABHA.**

**The State-wise and year-wise details of the storage capacity created under PEG scheme:**

**(Fig. in LMT)**

<b>Sl. No</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-2020 (upto Jan., 2020)</b>	<b>Total</b>
1	Bihar	0.50	0.48	1.07	0.45	0.10	0.15	2.75
2	Chhattisgarh	0.24	0.76	0.12	0.00	0.00	0.00	1.12
3	Haryana	3.98	0.55	0.00	0.00	0.00	0.33	4.86
4	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.22	0.22
5	Jammu & Kashmir	0.26	0.09	0.08	0.20	0.07	0.10	0.80
6	Jharkhand	0.20	0.13	0.15	0.65	0.40	0.15	1.68
7	Karnataka	0.15	0.37	0.00	0.00	0.00	0.00	0.52
8	Madhya Pradesh	0.00	0.96	0.95	0.21	0.15	0.00	2.27
9	Maharashtra	0.30	0.25	0.00	0.00	0.00	0.00	0.55
10	Odisha	0.00	0.45	0.10	0.20	0.28	0.00	1.03
11	Punjab	1.08	1.39	0.40	0.00	0.00	0.00	2.87
12	Rajasthan	0.00	0.00	0.00	0.15	0.00	0.00	0.15
13	Tamilnadu	0.00	0.05	0.40	0.55	0.00	0.00	1.00
14	Telengana	0.00	0.00	0.00	0.00	0.00	0.30	0.30
15	Uttar Pradesh	1.46	0.45	0.46	1.25	0.36	0.22	4.19
16	Uttarakhand	0.00	0.00	0.00	0.10	0.00	0.00	0.10
17	West Bengal	0.22	0.45	0.17	0.05	0.05	0.00	0.94
18	Assam	-	-	-	0.25	0.00	0.00	0.25
	<b>Total</b>	<b>8.39</b>	<b>6.38</b>	<b>3.90</b>	<b>4.06</b>	<b>1.40</b>	<b>1.47</b>	<b>25.60</b>

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